

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 109**  
**(IB)-675(PB)/2019**

**IN THE MATTER OF:**

Mr. Gagan Saxena & Ors.

.... Applicant/petitioner

Vs.

Indirapuram Habitat Centre Pvt. Ltd.

.... RESPONDENT

**SECTION:**

**Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 28.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner/Applicant: Mr. Akash Vajpai, Adv.

For the Respondent: -

**ORDER**

For order see, CP No. (IB)-304(PB)/2019.

28.03.2019.  
Aarti Makker